

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(CA)/93(CHE)/2024
PETITION NUMBER : TCP/1/2016
NAME OF THE PETITIONER(S) : Dr.M.A.M. Ramaswamy Chettiar of
Chettinad Charitable trust
NAME OF THE RESPONDENTS : Chettinad Coal Washeries Pvt Ltd
UNDER SECTION : Sec 73(4) of CA, 2016

ORDER

Present: Ld. Sr Counsel Shri. S Ravi for the Applicant.

Ld. Counsel Shri. Jawahar Lal for the Respondent No. 1.

Ld. Counsel Ms. Niveditha for Respondent No. 2.

Ld. Counsel for the Respondents No. 1 and 2 accept notice. They seek and are granted time to file Reply.

Ld. Counsel for R1 states that the application is not maintainable and the same may be listed on its maintainability.

List the application for reply / arguments on **01.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)